



BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

Execution Application No. 07/2024 (WZ)

Letter Petition No. 26/2024

IN

Original Application No. 28/2014 (WZ)

Saiprasad Mangesh Kalyankar

.....Applicant

Versus

The Regional Transport Officer, Sindudurg & Ors.

.... Respondents

AFFIDAVIT-IN-REPLY ON BEHALF OF RESPONDENT NO. 5

I, Dr. Pradeep Chandrakant Haldavanekar, Age 59 years, Registrar, Dr. Balashaeb Sawant Konkan Krishi Vidyapeeth, Dapoli do hereby state on oath as under-

1. I state that, I am aware of the present case, I state that I am filling the present affidavit on the basis of the available record, which I believe to be true and correct.



2. I am filling the present affidavit-in-reply on behalf of Respondent No. 5 as per Hon. National Green Tribunal (WZ) order dated 24th February, 2025. I crave liberty of this Hon'ble Tribunal to file a detailed affidavit at a larger stage, if so directed.
3. I submit that, the communication regarding the National Green Tribunal order dated 10/09/2014 was done by MSRDC vide letter No. MSRDC/BCP/EE-16/2015/Insuli/737, dated 18/02/2015.
4. I further state that, accordingly, the Head, Department of Horticulture visited the site on 16/03/2015, similarly, the subsequent visits were made on the dates 16/06/2017, 15/06/2019, 31/05/2022 and 03/08/2022.
5. I submit that, according to the site plan provided by MSRDC actual land which was available for afforestation was 8.77 acres, out of which 3.27 acre land was stiff slope which was unsuitable for cultivation of any tree's species. Further, it is to state that these slopes were highly prone soil erosion and land sliding as the BCP, Insuli site is in high rainfall zone. Hence, for stabilization of these slopes the cultivation of lemon grass was suggested.
6. I state that, as per the NGT order 44,000 tree species were suggested to plant for afforestation. The various tree species viz, Terminalia sps. (Ain, Kinjal) Jamun, Cashew, Mango, Kokum, Tamhan, Jackfruit and Bamboo were suggested.
7. I submit that, the above species are predominant species of western ghat which suits in the climatic conditions of Konkan region. Any tree species requires around 9 m² area where as bamboo can be accommodated in around 4m² area.

8. I state that, considering the land available for afforestation at BCP, Insuli: (5.20 acre) it is not possible to plant 44,000 trees in this available area. Similarly, the soil in this area is subsoil standard which is less fertile where the sturdy species like Bamboo can survive and hence bamboo was suggested.
9. I further state that, none of the planting was done in actual presence of any university authority. During each visit, information regarding intercultural operations to be carried out, irrigation scheduling, nutrient as well as pest and disease management was given to the personnels undertaking afforestation work.
10. I submit that, this University has not received any amount as tentative cost for this afforestation programme. However, the visit honorarium was paid to the respective person.

Place- Dapoli

Date- /04 /2025.
22 APR 2025



For Respondent No. 5

(Dr. Pradeep Chandrakant Haldavanekar)

Registrar,

Dr. Balasaheb Sawant Konkan Krishi
Vidyapeeth, Dapoli, Dist. Ratnagiri.

BEFORE ME

SUSHANT P. BELOSE
BSL.LL.B.

NOTARY & ADVOCATE

Office No. 5/6, 1st Floor, Phatak Capital
Dapoli, Tal. Dapoli, Dist. Ratnagiri.

Solemnly affirmed before me
by Mr./Mrs. **Pradeep chandrakant Haldavanekar**
who is identified to me by
Mr./Mrs. **Self -**
to whom I know Personally

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Noted and Registered
at Sr.No. **481/2025**

22/04/2025

